

National Company Law Tribunal

Allahabad Bench

CP No. (IB) 55 / ALD / 2017
CA No. 33 / 2018

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 22.02.2018

NAME OF THE COMPANY: Shanti' Ranjan Ray vs L.M.L Ltd

SECTION OF THE COMPANIES ACT/ I & B CODE: Insolvency code of 2016

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
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C.P. No. (IB) 55/ALD/2017, CA No. 33/2018

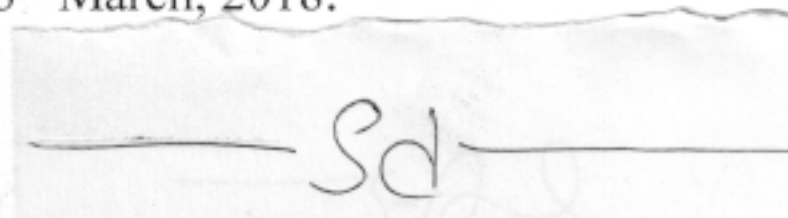
The present case is filed in respect of the Corporate Debtor Company
through Resolution Professional.

The Registry is directed to make scrutiny of the same and to
issue a notice to the Respondent.

The matter to be listed on 23rd March, 2018.

Date: 22/02/2018

Typed by
Jyoti
(Stenographer)



**H.P. Chaturvedi,
Member(Judicial)**